

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 417 of 2020**

**IN THE MATTER OF:**

**Next Orbit Ventures Fund**

**...Appellant**

**Versus**

**Print House India Pvt. Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Kumar Anurag Singh, Mr. Shwetank Singh and Mr. Zain A. Khan, Advocates.**

**For Respondents: Mr. Rohan R. Sonawane and Mr. Jigar Patel, Advocates for R-1.**

**Mr. Arpan Behl and Mr. Dhrupad Vaghani, Advocates for R-2**

**Mr. Dinkar Singh, Advocate.**

**With**

**Company Appeal (AT) (Insolvency) No. 665 of 2020**

**IN THE MATTER OF:**

**Sunil Avdhut Devdharkar & Ors.**

**...Appellants**

**Versus**

**Print House India Pvt. Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellants: Mr. Akshay M. Gosavi, Mr. Hemal Patel and Mr. Saurabh Jain, Advocates.**

**For Respondents: Mr. Rohan R. Sonawane and Mr. Jigar Patel, Advocates for R-1.**

**Mr. Arpan Behl and Mr. Dhrupad Vaghani, Advocates for R-2.**

**Mr. Kush Chaturvedi, Mr. Vishesh Kalra and Mr. Saket Mone, Advocates for R-3.**

**Mr. Kumar Anurag Singh, Mr. Shwetank Singh and Mr. Zain A. Khan, Advocates.**

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**With**

**Company Appeal (AT) (Insolvency) No. 744 of 2020**

**IN THE MATTER OF:**

**Next Orbit Ventures Fund**

**...Appellant**

**Versus**

**Print House India Pvt. Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Kumar Anurag Singh, Mr. Shwetank Singh and Mr. Zain A. Khan, Advocates.**

**For Respondents: Mr. Rohan R. Sonawane and Mr. Jigar Patel, Advocates for R-1.**

**Mr. Dinkar Singh, Advocate for R-2.**

**Mr. Arpan Behl and Mr. Dhrupad Vaghani, Advocates for R-3.**

**ORDER**  
**(Through Virtual Mode)**

**15.01.2021:** Since the Resolution Plan approved by the Committee of Creditors stands approved by the Adjudicating Authority in terms of the impugned order and in respect of such approval of Resolution Plan the impugned order stands assailed in Company Appeal (AT) (Insolvency) No. 744 of 2020, Company Appeal (AT) (Insolvency) No. 744 of 2020 is taken as the lead case.

Heard Mr. Kumar Anurag Singh, learned counsel representing the Appellant in the lead case. Hearing remained inconclusive.

List the matter 'for further hearing' on **4<sup>th</sup> February, 2021 at 12:00 Noon.**

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]  
Member (Technical)**

**[Shreesha Merla]  
Member (Technical)**

*am/gc*